

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI, the 15th May, 1978.

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CORRIGENDUM  
NOTIFICATION  
INCOME TAX

No.2291(F.NO.203/146/77-ITA.II): The Department of Revenue hereby amend the notification No. 2069(F.NO.203/146/77-ITA.II) dated 12.12.1977 as under:-

FOR

This notification is effective for a period of two years from 1.4.1977 to 31.3.1979.

READ

This notification is effective for a period of two years from 5.10.1977 to 4.10.1979.

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

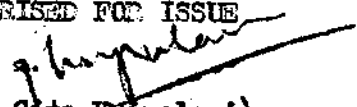
1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, Ansari Nagar, Post Box No.4308, New Delhi, with reference to their letter No.10/20/77-AA.II dated 23.3.1978. (with 1 spare copy to the party).
5. Comptroller & Auditor General of India. (20 copies).
6. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

Sd/-

(J.P.SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

  
(Miss Gita Kripalani)

Asstt. Director of Inspection(RS&P).

NO.CC/ITA.II/2239/556/RSP/78.

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